

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No. 72/BB/2017	-	For report of OL	230/ 232	LAPP India Pvt. Ltd. & Another

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

1. **PRAMOD S.M.**
9845657072 **LAPP India Pvt Ltd** 

ORDER

PCS for Petitioner is present. He has filed synopsis. Heard him. List it for orders on 08.03.2018.



Member (T)



Member (J)